

creation of a Port Development Fund by the levy of a special surcharge on imports and exports;

(b) if so, the reasons thereof; and

(c) what are the other proposals, if any, that the Board has recommended for the development of ports?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b). Yes. The grounds on which the Board recommended that the proposal should be dropped were:

(i) the revenue accruing to the proposed Port Development Fund would be comparatively small to meet the expenditure involved for the development of minor ports under the Second Five Year Plan; and

(ii) the imposition of the proposed additional charge on imports and exports, together with certain other charges proposed to be levied for meeting expenditure on schemes for the welfare of seamen, etc., would place an additional burden on shipping, which would affect adversely the drive for stepping up of exports.

(c) The other proposals recommended by the Board for the development of the ports were:

(i) that a suitable scheme for the development of the Port of Bombay by the provision of deep draft berths should be included in the Third Five-Year Plan after scrutiny according to the general standards for port development;

(ii) that the provision of Rs. 79 crores made in the Second Plan for the development of major ports should be utilised to the maximum possible extent; and

(iii) that ship repair facilities should be provided by the port authorities and that the shipping industry should also be prepared to bear a portion of the burden.

Ship-building

***313. Shri Aurobindo Ghosal:** Will the Minister of Transport and Communications be pleased to state:

(a) what is the percentage of component parts of the ships which are being manufactured in India at present;

(b) whether these component parts are being manufactured in the Visakhapatnam Ship-building Yard; and

(c) if not, what steps have been taken to manufacture the same?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) About 20 per cent.

(b) No.

(c) A statement is laid on the Table of the Sabha, [See Appendix I, annexure No. 87.]

Report on Minor Irrigation Schemes in China

***314. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:**

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 919 on the 29th August, 1959 and state:

(a) whether Government have ascertained the views of the State Governments on the report submitted by the Indian team which visited China to study minor irrigation systems and soil conservation in that country;

(b) if so, whether Government have examined the report; and

(c) if so, with what results?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) to (c). The report of the team has been

sent to the State Governments and their views are awaited.

Paddy-cum-Fish Culture

*315. **Shri Ajit Singh Sarhadil:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that in China besides paddy crop there is a fish crop also simultaneously in the paddy field; and

(b) if so, whether there is any scheme of paddy-cum-fish culture under consideration of the Government of India?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes.

(b) No.

Dredger for Calcutta Port

*316. { **Shri Halder:**
Shri Hem Barua:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Central Government have sought the World Bank's approval for its proposal to buy a new dredger at a cost of over Rs. 2 crores to desilt Calcutta Port;

(b) whether Government have received the approval; and

(c) if so, what are the terms for the loan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 88.]

Purchase of Viscount Planes

*317. **Dr. Ram Subhag Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to buy more Viscount planes this year; and

(b) if so, how many and from where?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). The Indian Airlines Corporation are examining the possibilities of acquiring four additional Viscounts to augment their existing fleet.

Jamuna Hydrel Project

466. { **Shri Ram Krishan Gupta:**
Shri Bhakt Darshan:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 531 on the 17th August, 1959 and state:

(a) whether the Project report regarding the Second Stage of the Jamuna Hydrel Project has since been received from the Uttar Pradesh Government; and

(b) if so, the action taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Orientation Training Centres

467. **Shri Pangarkar:** Will the Minister of Community Development and Co-operation be pleased to state the number of Orientation Training Centres proposed to be set up during the year 1959-60?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): Six Orientation Training Centres were established till March, 1959. During 1959-60, two Centres have already been established and two more are proposed to be set-up.

Co-operative Societies in Bombay State

468. **Shri Pangarkar:** Will the Minister of Community Development and Co-operation be pleased to state whether Bombay Government had